

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram: **Dr. Pramod Deo, Chairperson**
 Shri S. Jayaraman, Member
 Shri V.S. Verma, Member
 Shri M. Deena Dayalan, Member

Date of Order: 25.2.2013

Petition No. 135/TT/2012

IN THE MATTER OF

Approval under section 61, 62 and 86 (1) (a) of the Electricity Act, 2003 and the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 for approval of annual fixed cost and determination of tariff for the licensed transmission business for the financial years 2011-12, 2012-13 and 2013-14.

AND IN THE MATTER OF

Jindal Power Limited, Raigarh, Chhattisgarh

.... Petitioner

Vs.

1. Jindal Power Limited, Raigarh, Chhattisgarh
2. Jindal Steel and Power Limited, Raigarh, Chhattisgarh
3. NTPC Ltd., Korba STPS Stage 1 and 2, Korba District, Chhattisgarh
4. NTPC Ltd., Vindhyachal STPS Stage 1, Sidhi District, Madhya Pradesh
5. NTPC Limited, Kawas Gas Power Station, Surat District, Gujarat
6. NTPC Limited, Gandhar Gas Power Station, Bharuch (Dist), Gujarat
7. Sipat TPS, NTPC Ltd., Sipat, Chhattisgarh
8. Nuclear Power Corporation of India Limited, Surat District, Gujarat
9. Nuclear Power Corporation of India Limited, Thane District, Maharashtra
10. Narmada Control Authority, Indore, Madhya Pradesh
11. Costal Gujarat Power LTD, Gujarat
12. Lanco Power Limited, Gurgaon, Haryana
13. Aryan Coal Beneficiary, Korba, Chhattisgarh
14. CSPDCL, Dangania, Raipur
15. GUVNL, Race Course, Vadodara

16. MSEDCL, Bandra East, Mumbai
17. MP Power Trading Company Limited, Rampur, Jabalpur
18. Goa Electricity Department, Vidyut Bhavan, Panjim
19. Electricity Department, Union Territory of Daman & Diu, Moti Daman, Daman
20. UT of Dadra Nagar and Haveli, Secretariat, Silvassa
21. Power Grid Corporation of India Limited, Chandrapur District, Maharashtra
22. Power Grid Corporation of India Limited, Singrauli District, Madhya Pradesh
23. Power Grid Corporation of India Limited, Sampritinagar, Nagpur
24. Torrent PowerGrid Limited, Ahmadabad, Gujarat
25. Western Region Transmission (Maharashtra) Pvt. Ltd. Gurgaon, Haryana
26. NTPC-SAIL Power Company Private Limited, Durg, Bhilai
27. Ratnagiri Gas and Power Pvt. Ltd, Noida, U.P. (India)
28. Bharat Aluminum Co. Ltd., Korba, Chhattisgarh
29. ESSAR Power MP Limited, Singrauli, Madhya Pradesh
30. ESSAR Power Transmission Company Ltd, Noida, Uttar Pradesh
31. NTPC Ltd., Mauda TPS, District-Nagpur
32. KSK Mahanadi Power Company Ltd., Jubilee Hills, Hyderabad**Respondents**

CORRIGENDUM

The provisional tariff for the transmission assets covered in the instant petition was allowed by the Commission by its order dated 26.9.2012.

2. In line 3 of paragraph 8 of the said order, the date shown as "3.6.2011" should be read as "30.6.2011".

3. The order dated 26.9.2012 remains unaltered in all other aspects.

sd/-
(M. Deena Dayalan)
Member

sd/-
(V.S. Verma)
Member

sd/-
(S. Jayaraman)
Member

sd/-
(Dr. Pramod Deo)
Chairperson